

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	359/15
PETITION NUMBER	:	TP 288/17
NAME OF THE PETITIONER (S)	:	CARREMAN SILVER CREST CLOSING(INDIA) PVT. LTD.
NAME OF THE RESPONDENT (S)	:	
UNDER SECTION	:	391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

None appeared for the petitioner company. Fresh notice to the petitioner company.

Registry is directed to issue notice to the petitioner company.

Posted to 30.03.2017.

  
MEMBER (J)

  
MEMBER (T)